

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-502
IB-157/ND/2022

IN THE MATTER OF:

M/s Access Edutech Pvt. Ltd.

...Applicant

Vs.

M.s Innovision Ltd.

...Respondent

SECTION

U/s 9 of IBC

Order delivered on 01.12.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

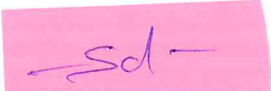
PRESENT:

For the Applicant : Adv. Vinay Kumar Jain, Adv. Pragati Prajapati

For the Respondent :

ORDER

We have heard the Counsel for both the parties. With the consent of both the parties, the matter be posted to **22.12.2022**.


(RAHUL BHATNAGAR)
MEMBER (T)

Md Saddam


(JUSTICE TELAPROLU RAJANI)
MEMBER (J)